

To

The Member Secretary  
All the State Legal Services Authorities

**Sub: Cancellation of National Lok Adalat scheduled for 11<sup>th</sup> July, 2020**

Sir/Madam,

I am to state that the Hon'ble Executive Chairman, NALSA, keeping in view the present ongoing scenario caused by the pandemic throughout the country, has been pleased to approve the proposal for cancellation of the National Lok Adalat scheduled for 11<sup>th</sup> July, 2020. However, the National Lok Adalats scheduled for 12<sup>th</sup> September, 2020 and 12<sup>th</sup> December, 2020 shall be held as per the approved schedule.

In the meanwhile, the State Legal Services Authorities, with the prior approval of their Hon'ble Executive Chairmen, may organise Lok Adalats at micro level, if required, on specific subjects such as MACT cases, matters related to financial institutions, criminal compoundable cases including NI Act cases, family court matters (except divorce) etc.

Yours sincerely,

(Ashok Kumar Jain)  
Member Secretary